LOK SABHA UNSTARRED QUESTION NO. 533 TO BE ANSWERED ON 06.12.2023

PM VISHWAKARMA SCHEME

533. SHRI Y.S. AVINASH REDDY: SHRI MANNE SRINIVAS REDDY: SHRI KOMATI REDDY VENKAT REDDY:

Will the Minister of TEXTILES वस्त्र मंत्री be pleased to state :

- (a) whether the people of the country need to advocate for "vocal for local" products and thereby assisting them to achieve global status;
- (b) if so, whether the PM Vishwakarma scheme has been launched which will provide a global market for traditional crafts and products;
- (c) if so, whether this will enable local artisans to become part of the global supply chain and to increase demand for their intricate work; and
- (d) if so, the details and present status thereof along with the funds sanctioned/beneficiaries identified, State-wise?

उत्तर ANSWER वस्त्र राज्य मंत्री (**श्रीमती दर्शना जरदोश**) THE MINISTER OF STATE FOR TEXTILES (SMT. DARSHANA JARDOSH)

- (a) to (c): The Scheme PM Vishwakarma envisages to provide end-to-end holistic support to artisans and craftspeople who work with their hands, using tools, in the 18 trades covered. Through the implementation of the Scheme, the beneficiaries of unorganized sector will be able to scale-up their operations, modernize/upgrade their tools and business, and enter the formal economy as entrepreneurs and contribute towards the larger goal of nation building. The objective of the Scheme is also to provide a platform for brand promotion and market linkages to help them access new opportunities for growth to the eligible beneficiaries. Marketing support in the form of quality certification, branding, advertising, publicity and other marketing activities would be extended to the beneficiaries to improve their linkage to value chain of MSMEs and established companies.
- (d): PM Vishwakarma Scheme is a Central Sector Scheme with budget outlay of Rs. 13,000 crores for its implementation during the period of 2023-24 to 2027-28. As on 04.12.2023, the total number of enrolment of artisans and craftspeople are 22,80,756 against which the total successful registration of the beneficiaries are 16,233 after three levels of verification. The State-wise details of successful registration of the beneficiaries are at **Annexure-I.**

Annexure-I

Annexure referred in reply to part (d) of Lok Sabha unstarred Question No. 533 for answered on 06.12.2023.

Name of the State/UT	No. of Successful Registration
Andhra Pradesh	2,736
Arunachal Pradesh	0
Assam	4,915
Bihar	1
Chandigarh	0
Chhattisgarh	1
Delhi	0
Goa	0
Gujarat	471
Haryana	0
Himachal Pradesh	82
Jammu &Kashmir	9
Jharkhand	88
Karnataka	6,617
Kerala	1
Ladakh	0
Madhya Pradesh	1
Maharashtra	88
Manipur	0
Meghalaya	0
Mizoram	0
Nagaland	0
Odisha	246
Puducherry	0
Punjab	2
Rajasthan	1
Sikkim	0
Tamil Nadu	1
Telangana	1
Tripura	1
Uttar Pradesh	943
Uttarakhand	27
West Bengal	1
Total	16,233